

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013

(Arising out of impugned final judgment and order dated 21-11-2012 in WP No. 2033/1990 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.

Respondent(s)

Date : 01-12-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. M.L. Varma, Sr. Adv.
Mr. Suresh Singh, Adv.
Ms. Ruchi Kohli, AOR

For Respondent(s) Ms. Sudha Pal, Adv.
Dr. (mrs.) Vipin Gupta, AOR
Ms. Nandani Gupta, Adv.
Mr. Krishna Kumar, Adv.

Mr. Akshat Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. M.L. Varma, learned senior counsel for the petitioners seeks some time to see whether the parties are willing to go for mediation.

Post on 7th December, 2017.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(RENU DIWAN)
ASST.REGISTRAR